# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

#### **RAJYA SABHA**

UNSTARRED QUESTION NO. 2789 TO BE ANSWERED ON  $19^{TH}$  MARCH, 2021

### IMPLEMENTATION OF ONE NATION ONE RATION CARD SCHEME

2789 # SHRI RAM SHAKAL:

SHRI RAMKUMAR VERMA: SHRI KAMAKHYA PRASAD TASA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has been implementing "One Nation One Ration Card" Policy in the country, if so, progress made thereon and estimated date of rollout of this scheme along with details of funds allocated in current financial year and number of beneficiaries enrolled so far, State/UT-wise;
- (b) whether crores of eligible disabled persons are still not enrolled under National Food Security Act 2013, even after sending several reminders to States, if so, details thereof along with action taken to include them under NFSA; and
- (c) whether Government has any plan to introduce universal system for enrolment of eligible persons under NFSA?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a): Yes sir. Under Public Distribution System (PDS) reforms the One Nation One Ration Card (ONORC) plan for nation wide portability of ration cards under National Food Security Act, 2013 (NFSA), is enabled in 32 States/UTs covering about 69 crore NFSA beneficiaries (86% of total NFSA population) in the country to seamlessly lift their NFSA foodgrains from any electronic Point of Sale (ePoS) enabled Fair Price Shop (FPS) of choice with biometric authentication anywhere in these States/UTs. The rollout of ONORC in the remaining 4 States/UT of Assam, Delhi, Chhattisgarh and West Bengal depends upon their technical readiness to implement the same. Further, in the budget provision for 2020-21 for ONORC, a total of Rs. 25 Crore have been allocated by the Government. A State/UT wise statement showing number of NFSA beneficiaries covered by ONORC plan is at **Annexure**.

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- (b): The National Food Security Act, 2013 (NFSA) provides for coverage of up to 75% of rural population and up to 50% of urban population for receiving highly subsidized foodgrains through Targeted Public Distribution System (TPDS), which as per 2011 Census comes to 81.35 crore persons. The Coverage under the Act is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit. Further, Section-10 of the NFSA states that the State/UT Governments shall, within the number of persons determined under Section-9 for the rural and urban areas, identify—
  - (i) the households to be covered under the Antyodaya Anna Yojana to the extent specified under sub-section (1) of section-3, in accordance with the guidelines applicable to the said scheme;
- (ii) the remaining households as Priority Households to be covered under TPDS, in accordance with such guidelines as the State Government may specify.

Thus, the responsibility for identification of eligible households/ beneficiaries and issuance of their ration cards rests with the States/UTs. In so far as coverage of eligible disabled persons is concerned, directions have been issued to all the States/UTs under Section-38 of the Act to cover eligible disabled persons under NFSA.

(c): There is no such proposal under consideration of the Department.

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### **ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 2789 FOR ANSWER ON 19.03.2021 IN THE RAJYA SABHA.

## Statement showing State/UT wise number of NFSA beneficiaries covered by the One Nation One Ration Card (ONORC) plan in 32 States/UTs so far:

Sl. State/UT	No. of NFSA Beneficiaries covered under ONORC (in Lakhs)
1 Andaman and Nicobar Island	0.60
2 Andhra Pradesh	267.69
3 Arunachal Pradesh	8.44
4 Assam	
5 Bihar	871.16
6 Chandigarh	2.88
7 Chhattisgarh	
8 Dadra Nagar Haveli & Daman Diu	2.71
9 Delhi	
10 Goa	5.45
11 Gujarat	345.59
12 Haryana	122.71
13 Himachal Pradesh	27.40
14 Jammu & Kashmir	70.49
15 Jharkhand	261.00
16 Karnataka	430.17
17 Kerala	152.82
18 Ladakh	1.44
19 Lakshadweep	0.22
20 Madhya Pradesh	546.42
21 Maharashtra	700.24
22 Manipur	23.01
23 Meghalaya	21.45
24 Mizoram	6.81
25 Nagaland	11.97
26 Odisha	323.57
27 Puducherry	6.24
28 Punjab	140.50
29 Rajasthan	450.77
30 Sikkim	3.71
31 Tamil Nadu	365.80
32 Telangana	191.72
33 Tripura	24.19
34 Uttar Pradesh	1,466.18
35 Uttarakhand	56.01
36 West Bengal	н
Total	6,909.37

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